

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2369
TO BE ANSWERED ON AUGUST 03, 2023
SLUM AREAS ACROSS THE COUNTRY**

**NO. 2369. SHRI RATANSINH MAGANSINH RATHOD:
SHRI PATEL HASMUKHBHAI SOMABHAI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has recognized the slums areas across the country;**
- (b) if so, the details thereof; and**
- (c) the steps taken/being taken by the Government for redevelopment, improvement, resettlement, rehabilitation for such areas?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a) to (c): 'Land' and 'Colonisation' are State subjects. Schemes related to development of the slums including survey, its recognition/notification, redevelopment, improvement, resettlement, rehabilitation are implemented by States/Union Territories (UTs). Data in this regard is not maintained by this Ministry. However, Government of India is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June, 2015 to provide pucca houses to all eligible urban beneficiaries across the country including slum dwellers. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. ISSR component of PMAY-U is specifically for redevelopment of slums, using land as a resource for providing houses to eligible slum dwellers.**
